

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
(Office of the Registrar General at Jammu)

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**Subject:- Assignment of old cases pending disposal before the High Court Wing Jammu to various Hon'ble Benches.**

**ORDER**

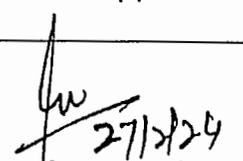
No.: ~~223~~ of 2024/RG

Dated: ~~27~~-02.2024

With a view to ensure speedy disposal of old cases, Hon'ble the Chief Justice has been pleased to assign the cases upto the year 2005, to various Hon'ble Benches as per detail tabulated herein below:

S. No.	Name of the Hon'ble Bench	Cases assigned
1.	Hon'ble Mr. Justice Tashi Rabstan	As per Annexure-"A" appended herewith
2.	Hon'ble Mr. Justice Sanjeev Kumar	As per Annexure-"B" appended herewith
3.	Hon'ble Mrs. Justice Sindhu Sharma	As per Annexure-"C" appended herewith
5.	Hon'ble Mr. Justice Sanjay Dhar	As per Annexure-"D" appended herewith
6.	Hon'ble Mr. Justice Puneet Gupta	As per Annexure-"E" appended herewith
7.	Hon'ble Mr. Justice Javed Iqbal Wani	As per Annexure-"F" appended herewith
8.	Hon'ble Mr. Justice Mohammad Akram Chowdhary	As per Annexure-"G" appended herewith
9.	Hon'ble Mr. Justice Rahul Bharti	As per Annexure-"H" appended herewith

By Order

  
(Shahzad Azeem)  
Registrar General

Dated: ~~27~~.02.2024

No: ~~5541-61/RG/GS~~

**Copy of above forwarded to the:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh for kind information of His Lordship.
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_;  
.....for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu;
4. Director, J&K Judicial Academy;
5. Registrar Rules, High Court of J&K and Ladakh, Jammu;
6. Registrar Computers (I.T.), High Court of J&K and Ladakh, Jammu;
7. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
8. Joint Registrar Judicial (Protocol), High Court of J&K and Ladakh, Jammu/Srinagar;

.....for information and necessary action.

9. Incharge NIC, High Court of J&K and Ladakh for information and uploading the same on the official website of the High Court.
10. Incharge Library, High Court of J&K and Ladakh Jammu/Srinagar for information and keeping the record of the same.
11. Order book.

  
27/2/24

**Registrar General**

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
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Annexure-"A"

Cases assigned to Hon'ble Mr. Justice Tashi Rabstan

S. NO.	TYPE	NO	YEAR	PETITIONER	RESPONDENT	BENCH	STAGE
1	SWP	200	2004	RAMPAL GUPTA AND ORS.	STATE TH. SOCIAL WELFARE AND ORS.	SB	FOR FINAL HEARING
2	SWP	219	2004	TARSEM KUMAR	U.O.I. TH. MIN. OF HOME AFFAIRS AND ORS.	SB	FOR FINAL HEARING
3	OWP	215	2002	SYED AHMED AND ORS.	U.O.I. TH. MIN. OF SOCIAL WELFARE AND ORS.	SB	FOR FINAL HEARING
4	OWP	603	2002	PRAN NATH RAINA AND ANR.	STATE TH. HIGHER EDU. DEPTT. AND ANR.	SB	FOR FINAL HEARING
5	OWP	629	2002	HINDU EDUCATION SOCIETY	STATE TH. HIGHER EDU. AND ANR.	SB	FOR FINAL HEARING
6	OWP	1164	2002	HINDU EDUCATION SOCIETY	STATE TH. HIGHER EDU. DEPTT.	SB	FOR FINAL HEARING
7	OWP	660	2003	MOHD. SADEEQ AND ORS.	STATE TH. SOCIAL WELFARE AND ORS.	SB	FOR FINAL HEARING
8	OWP	1230	2004	PIPLESHWER SHIV MANDIR MGT. COMMITTEE	STATE TH. URBAN DEV. DEPTT. AND ORS.	SB	FOR ADMISSION After Notice
9	OWP	93	2005	GARIMA SINGH	STATE TH. B.P.E.E. AND ORS.	SB	FOR ADMISSION After Notice
10	OWP	421	2005	SUDERSHAN SINGH	STATE TH. HOUSING AND URBAN DEV. AND ORS.	SB	FOR FINAL HEARING
11	OWP	673	2005	AB. REHMAN	STATE TH. G.A.D. AND ORS.	SB	FOR ADMISSION After Notice
12	OWP	812	2005	SHARMA LIME KILN AND ORS.	U.O.I. AND ORS.	SB	FOR FINAL HEARING
13	OWP	814	2005	SURAM SINGH AND ORS.	STATE TH. URBAN DEV. DEPTT AND ORS.	SB	FOR FINAL HEARING

*For*

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**Annexure-"B"**

**Cases assigned to Hon'ble Mr. Justice Sanjeev Kumar**

S. NO.	TYPE	NO	YEAR	PETITIONER	RESPONDENT	BENCH	STAGE
1	SWP	6	2004	RAVINDER KUMAR KAUL	J AND K HOUSING BOARD AND ORS.	SB	FOR FINAL HEARING
2	SWP	1006	2004	GURDEEP SINGH	STATE TH. PWD AND ORS.	SB	FOR FINAL HEARING
3	SWP	1069	2004	ABHEY SINGH	U.O.I TH.MINISTRY OF HOME AFFAIRS	SB	FOR FINAL HEARING
4	SWP	158	2005	OM PARKASH	U.O.I. AND ORS.	SB	FOR FINAL HEARING
5	SWP	1754	2005	ROSHAN DIN AND ORS.	PUBLIC SERVICE COMMISSION	SB	FOR ADMISSION After Notice
6	OWP	165	2002	ABHIMANYU SHARMA AND ANR. (LRs OF LT.SH.TIRATH RAM) AND ORS.	STATE TH. REVENUE DEPTT. AND ORS.	SB	FOR ADMISSION After Notice
7	OWP	221	2004	KRISHAN SINGH AND ORS.	STATE TH. REVENUE DEPTT. AND ORS.	SB	FOR FINAL HEARING
8	OWP	326	2004	SHAM SINGH AND ORS	STATE TH.REVENUE DEPTT. AND ORS.	SB	FOR FINAL HEARING
9	OWP	430	2004	DEVINDER KOUR AND ORS	STATE TH.REVENUE DEPTT.AND ORS.	SB	FOR ADMISSION After Notice
10	OWP	634	2004	DES RAJ AND ORS.	STATE TH.REVENUE DEPTT.AND ORS.	SB	FOR FINAL HEARING
11	OWP	695	2004	KULDIP KUMAR	STATE TH. REVENUE DEPTT. AND ORS.	SB	FOR TAKING STEPS
12	OWP	1290	2004	NARDEV SINGH	SETTLEMENT COMMISSIONER AND ORS.	SB	FOR ADMISSION After Notice
13	OWP	1291	2004	NARDEV SINGH	SETTLEMENT COMMISSIONER AND ORS.	SB	FOR ADMISSION After Notice
14	OWP	167	2005	ASTHAAN BJA DAATI	STATE TH.REVNUE DEPTT. AND ORS.	SB	FOR FINAL HEARING
15	AA	34	2002	U.O.I	DALJIT SINGH AND BROS.	SB	FOR FINAL HEARING
16	AA	44	2003	HIND CONSTRUCTION CO.	CWE 135 WORKS ENGRS.	SB	FOR FURTHER PROCEEDINGS
17	AA	48	2003	SUDESH RANI	CHANCHELA DEVI AND ORS.	SB	FOR ORDERS After Notice
18	APAA	77	2003	UNION OF INDIA	VED PARKASH SHARMA	SB	FOR TAKING STEPS
19	AA	5	2005	U.O.I.	VISHWA NATH	SB	FOR ADMISSION After Notice
20	AA	19	2005	NATIONAL HYDRO-ELECTRIC POWER CORPN LTD.	GAMMON INDIA LTD. AND ORS.	SB	FOR FINAL HEARING
21	AA	32	2005	SPICEJET LIMITED	SNOWLINES AIR LINKS	SB	FOR FINAL HEARING
22	AA	39	2005	U.O.I	R.C.GUPTA PWD CONTRACTOR TH. S.SUMIT GUPTA	SB	FOR FINAL HEARING

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Annexure-"C"

**Cases assigned to Hon'ble Ms. Justice Sindhu Sharma**

S. NO.	TYPE	NO	YEAR	PETITIONER	RESPONDENT	BENCH	STAGE
1	SWP	1506	2003	BANSI LAL	U.O.I. TH. HOME AFFAIRS AND ORS.	SB	FOR FINAL HEARING
2	SWP	725	2004	P.G. RADHAKRISHAN AN	U.O.I. TH. MIN. OF ROAD TRANSPORT AND ORS.	SB	FOR FINAL HEARING
3	SWP	1175	2004	VIJAY SINGH	U.O.I. TH. HOME DEPTT. AND ORS.	SB	FOR FINAL HEARING
4	SWP	1988	2004	ASHWANI KUMAR	U.O.I AND ORS.	SB	FOR FINAL HEARING
5	SWP	5	2005	ASHIQUE MASHEE	UNION OF INDIA AND ORS	SB	FOR FINAL HEARING
6	SWP	135	2005	SUMANTA DUTTA	U.O.I. AND ORS.	SB	FOR FINAL HEARING
7	OWP	746	2002	SUNIL ARORA	J.D.A. AND ORS.	SB	FOR FINAL HEARING
8	OWP	1105	2003	KEDAR NATH BHARDWAJ AND ORS.	MUNICIPAL CORPORATION AND ORS.	SB	FOR FINAL HEARING
9	OWP	17	2004	KAMLA KUMAR SHARMA	DIV. CONSUMER FORUM AND ORS.	SB	FOR ADMISSION After Notice
10	OWP	18	2004	KAMLA KUMAR SHARMA	DIV. CONS. FORUM AND ORS.	SB	FOR ADMISSION After Notice
11	OWP	32	2004	KAMLA KUMAR SHARMA	DIV. CONSUMER FORUM AND ORS.	SB	FOR ADMISSION After Notice
12	OWP	33	2004	KAMAL KUMAR SHARMA	DIV. CONS. FORUM AND ORS.	SB	FOR ADMISSION After Notice
13	OWP	817	2004	JAMMU MUNICIPALITY CORP. AND ORS.	TARSEM LAL AND ANR.	SB	FOR FINAL HEARING
14	OWP	853	2004	J AND K HOUSING BOARD	DR. B.V. SHARMA	SB	FOR FINAL HEARING
15	OWP	1016	2004	J.D.A.	RAVI CHOPRA AND ANR.	SB	FOR FINAL HEARING
16	OWP	166	2005	DADEECHI MAHAJAN	J.D.A. AND ORS.	SB	FOR FINAL HEARING
17	OWP	401	2005	KAMAL KISHORE GANDOTRA AND ORS.	U.O.I. TH. MIN. OF RAILWAYS AND ORS.	SB	FOR FINAL HEARING
18	OWP	747	2005	JAMMU MUNICIPAL CORPN. AND ANR.	APURAB MAHAJAN AND ORS.	SB	FOR FINAL HEARING
19	MA	122	1996	STATE TH. FOREST DEPTT. AND ORS.	MALIK MOHD. AMIN AND ORS. L/R M.M. QASIM	SB	FOR FINAL HEARING
20	MA	114	2002	AMAR SINGH	GURCHARAN KOUR	SB	FOR TAKING STEPS
21	MA	90	2004	PARDESH RAINA	RENU PANDITA	SB	FOR FINAL HEARING
22	MA	172	2004	PAWAN KUMAR AND ORS.	U.O.I. TH. DEFENCE AND ORS.	SB	FOR FINAL HEARING
23	MA	157	2005	U.O.I.	THORU RAM AND ORS.	SB	FOR FINAL HEARING
24	MA	176	2005	NEW INDIA ASSURANCE CO.	MOHD ALAM AND ORS.	SB	FOR ADMISSION After Notice
25	MA	238	2005	U.O.I.	ALI MOHD AND ORS.	SB	FOR FINAL HEARING

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Annexure-"D"

Cases assigned to Hon'ble Mr. Justice Sanjay Dhar

S. NO	TYPE	NO	YEAR	PETITIONER	RESPONDENT	BENCH	STAGE
1	SWP	392	2004	RAM PAUL	U.O.I. TH.HOME SECRETARY AND ORS	SB	FOR FINAL HEARING
2	SWP	579	2004	NISHA RANI	STATE TH. EDU. AND ORS.	SB	FOR FINAL HEARING
3	SWP	122 8	2004	RAVI KUMAR	J AND K STATE FOREST CORP.	SB	FOR FINAL HEARING
4	SWP	198 8	2004	ASHWANI KUMAR	U.O.I AND ORS.	SB	FOR FINAL HEARING
5	SWP	88	2005	MADAN MOHAN BHATT	U.O.I AND ORS.	SB	FOR FINAL HEARING
6	SWP	100 2	2005	S.N.MEHTA	U.O.I.AND ORS.	SB	FOR FINAL HEARING
7	SWP	119 2	2005	BIMAL KUMAR GOJA AND ANR.	UNIVERSITY OF JAMMU AND ORS.	SB	FOR FINAL HEARING
8	OWP	228	2004	SUSHILA GUPTA AND ORS.	F.C.I. AND ORS.	SB	FOR FINAL HEARING
9	OWP	606	2004	NANAK SINGH	FINANCIAL COMM. AND ORS.	SB	FOR FINAL HEARING
10	OWP	773	2004	J.D.A.	FINANCIAL COMM REVENUE AND ORS.	SB	FOR TAKING STEPS
11	OWP	374	2005	ROHLU RAM AND ORS.	FINANCIAL COMMISSIONER AND ORS.	SB	FOR TAKING STEPS
12	CFA	36	1999	KRISHNA GUPTA AND ORS.	D.D.SADHOTRA AND ORS.	SB	FOR FINAL HEARING
13	CCRO S	43	1999	D.D.SADHOTRA	KRISHNA GUPTA AND ORS.	SB	FOR FINAL HEARING
14	CRA	990 001 0	2002	MOHAN LAL AND ORS.	STATE OF J AND K	SB	FOR FINAL HEARING
15	CRA	990 001 5	2004	BHAJAN SINGH AND ANR.	STATE	SB	FOR FINAL HEARING
16	CRA	990 001 7	2004	DILBAG SINGH AND ORS.	STATE TH. P/S ARNIA	SB	FOR FINAL HEARING
17	CRA	990 001 8	2004	SALEEM MOHD. AND ANR.	STATE TH. P/S GANDHI NAGAR	SB	FOR FINAL HEARING
18	CRA	3	2005	NIZAM DIN	STATE TH.FOOD AND SUPPLIES DEPTT.	SB	FOR FINAL HEARING
19	CRA	4	2005	LAKHBIR SINGH AND ORS	STATE OF J AND K	SB	FOR FINAL HEARING
20	CRA	10	2005	JOGINDER SINGH	STATE	SB	FOR FINAL HEARING
21	CRA	23	2005	MOHD. SADIQ	STATE	SB	FOR FINAL HEARING
22	CRA	24	2005	MOHD.SADIQ	STATE	SB	FOR FINAL HEARING

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Annexure-"E"

Cases assigned to Hon'ble Mr. Justice Puneet Gupta

S. NO.	TYPE	NO	YEAR	PETITIONER	RESPONDENT	BENCH	STAGE
1	SWP	1587	2002	MADAN LAL AND ORS.	STATE TH.FOREST DEPTT. AND ORS	SB	FOR ADMISSION After Notice
2	SWP	1780	2003	SALOCHNA DEVI	HOME AFFAIRS (CENTRAL GOV.)	SB	FOR FINAL HEARING
3	SWP	177	2005	INDER SINGH SLATHIA	STATE TH.URBAN LOCAL BODIES AND ORS.	SB	FOR FINAL HEARING
4	OWP	122	2001	ADMINISTRATOR, JAMMU MUNICIPALITY	CHAIRMAN,SPL.TRIBUNAL AND ORS	SB	FOR ORDERS After Notice
5	OWP	933	2002	RAJINDER SINGH	STATE OF J AND K AND ORS.	SB	FOR FINAL HEARING
6	OWP	955	2002	ROMESH CHANDER AND ORS.	STATE OF J AND K AND ORS.	SB	FOR FINAL HEARING
7	OWP	153	2004	POONAM SHARMA AND ORS	J AND K. SPL.TRIBUNAL AND ORS.	SB	FOR FINAL HEARING
8	OWP	163	2004	RAM RATTAN SHARMA	U.O.I AND ORS.	SB	FOR FINAL HEARING
9	OWP	380	2004	KARAN SINGH AND ORS.	STATE TH. SPECIAL TRIBUNAL AND ORS	SB	FOR FINAL HEARING
10	OWP	480	2004	SAVITRI	J AND K SPL.TRIBUNAL AND ORS.	SB	FOR ADMISSION After Notice
11	OWP	550	2004	MOHD.QUASIM AND ORS.	STATE TH. MEDICAL DEPTT. AND ORS.	SB	FOR FINAL HEARING
12	OWP	611	2004	CUSTODIAN EVACUEE PROPERTY	J AND K SPL.TRIBUNAL AND ANR.	SB	FOR FINAL HEARING
13	OWP	1176	2004	DES RAJ AND ORS.	MEMBER, J AND K SPL.TRIBUNAL AND ORS	SB	FOR FINAL HEARING
14	OWP	716	2004	INHABITANTS OF VILLAGE SILA BARDARI	STATE TH.FOREST DEPTT. AND ORS.	SB	FOR ADMISSION After Notice
15	OWP	378	2005	VEER KUMAR KOUL	J AND K SPL. TRIBUNAL AND ORS.	SB	FOR FINAL HEARING
16	CFA	17	2005	DILBAGH SINGH AND ORS.	SURAM SINGH	SB	FOR FINAL HEARING
17	CFA	22	2005	NATIONAL HYDROELECTRIC POWER CORPN.LTD.	LAXMI DEVI AND ORS	SB	FOR FINAL HEARING
18	CFA	25	2005	PARKASH KOUR	AMARJEET SINGH	SB	FOR FINAL HEARING
19	CFA	27	2005	IMRAN RAJA ANSARI AND ANR. ( LRs OF MOULVI IFTIKAR HUSSAIN ANSARI )	JASBIR KOUR AND ORS. ( LRs OF S.GURBACHAN SINGH) AND ORS.	SB	FOR FINAL HEARING

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Annexure-"F"

**Cases assigned to Hon'ble Mr. Justice Javed Iqbal Wani**

S. NO.	TYPE	NO	YEAR	PETITIONER	RESPONDENT	BENCH	STAGE
1	SWP	76	2004	MUKESH KUMAR	U.O.I. TH. MIN. OF HOME AFFAIRS AND ORS.	SB	FOR FINAL HEARING
2	SWP	498	2004	JAGDISH KUMAR AND ORS	STATE TH. POLLUTION CONTROL BOARD AND ORS	SB	FOR FINAL HEARING
3	SWP	1916	2004	SATWINDER KOUR	U.O.I. TH. MINISTRY OF DEFENCE AND OTHERS	SB	FOR FINAL HEARING
4	SWP	1015	2005	RAM CHANDER YADAV	U.O.I. AND ORS.	SB	FOR FINAL HEARING
5	SWP	1084	2005	ASHWANI KUMAR	U.O.I. AND ORS.	SB	FOR FINAL HEARING
6	SWP	1555	2005	SHIV DEV SINGH	STATE TH. TRANSPORT CORPN. AND ORS.	SB	FOR FINAL HEARING
7	CPOWP	101	2001	KUNDAN LAL AND ORS.	AJAY KUMAR BHATIA, SECRETARY, MHA AND ORS.	SB	FOR ORDERS After Notice
8	OWP	647	2003	BUILDING OPERATION CONTROLLING AUTHORITY	RATNO DEVI AND ANR.	SB	FOR ORDERS After Notice
9	OWP	1173	2003	BUILDING OPERATION CONTROLLING AUTH.	SUBASH CHANDER AND ANR.	SB	FOR ADMISSION After Notice
10	OWP	21	2004	BALDEV SINGH AND ANR.	STATE TH. AUQAF AFFAIRS DEPTT. AND ORS.	SB	FOR FINAL HEARING
11	OWP	562	2004	BULIDING OP. CONTROLLING AUTHORITY	RAMAN KUMAR MALHOTRA AND ANR.	SB	FOR FINAL HEARING
12	OWP	712	2004	BUILDING OPERATION CONT. AUTHORITY	ANIL KHULLAR AND ANR.	SB	FOR ADMISSION After Notice
13	OWP	790	2004	BUILDING OPERATION CONTROLLING AUTHORITY	CHANDER SHEKHAR AND ORS.	SB	FOR TAKING STEPS
14	OWP	1050	2004	BUILDING OPERATION CONTROLLING AND ORS.	MADHU GUPTA AND ORS	SB	FOR ADMISSION After Notice
15	OWP	777	2005	BUILDING OPERATION CONTROLLING AUTHORITY	ASA NANAD AND ANR.	SB	FOR ADMISSION After Notice
16	OWP	798	2005	BUILDING OPERATION CONTROLLING AUTHORITY	GURMEET SINGH AND ANR.	SB	FOR ADMISSION After Notice
17	OWP	839	2005	BUILDING OPERATION CONTROLLING AUTHORITY	SUDHIR GUPTA AND ANR.	SB	FOR ADMISSION After Notice
18	CFA	87	1995	RESHMA BIBI	CUSTODIAN EVACUEE PROPERTY JAMMU AND ORS	SB	FOR TAKING STEPS
19	CFA	29	2002	UNION OF INDIA	PAWAN KUMAR GUPTA	SB	FOR ORDERS After Notice
20	CFA	26	2003	COLLECTOR LAND ACQUISITION	HARBANS LAL WAHI AND ORS.	SB	FOR FINAL HEARING
21	CFA	27	2003	HARBANS LAL WAHI AND ORS.	COLLECTOR, LAND ACQUISITION	SB	FOR FINAL HEARING

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Annexure-"G"

**Cases assigned to Hon'ble Mr. Justice Mohammad Akram Chowdhary**

S. NO.	TYPE	NO	YEAR	PETITIONER	RESPONDENT	BENCH	STAGE
1	SWP	98	2005	MUKESH KUMAR	U.O.I.AND ORS.	SB	FOR FINAL HEARING
2	SWP	228	2005	SURESH KUMAR	U.O.I.AND ORS.	SB	FOR FINAL HEARING
3	SWP	900	2005	MEHMOOD AHMED AND ANR.	U.O.I. TH. MIN. OF DEFENCE AND ORS.	SB	FOR FINAL HEARING
4	SWP	167 7	2005	MANZOOR HUSSAIN	STATE TH.DIR SCHOOL EDUCATION AND ORS.	SB	FOR FINAL HEARING
5	SWP	990 000 9	2005	SUSHMA SHARMA AND ORS.	UNION OF INDIA AND ORS.	SB	FOR FINAL HEARING
6	OWP	107 3	2002	MOHD.PARVEZ AND ORS	CUSTODIAN EVACUEE PROPERTY AND ORS.	SB	FOR FINAL HEARING
7	OWP	580	2004	BHARGAV ARMS CO.	U.O.I. TH. MIN.OF HOME AND ORS.	SB	FOR FINAL HEARING
8	OWP	742	2004	SHAFAIT BEGUM AND ORS.	STATE TH.HOME DEPTT.AND ORS.	SB	FOR FINAL HEARING
9	OWP	770	2004	SURINDER ARORA AND ORS.	STATE TH.LAW DEPTT.AND ORS.	SB	FOR FINAL HEARING
10	OWP	771	2004	MANINDER KOUR AND ORS.	STATE TH.LAW DEPTT. AND ORS.	SB	FOR FINAL HEARING
11	OWP	772	2004	GULSHAN ARA AND ANR.	STATE TH. P.D.D. AND ORS.	SB	FOR ORDERS After Notice
12	OWP	773	2004	J.D.A.	FINANCIAL COMM REVENUE AND ORS.	SB	FOR TAKING STEPS
13	OWP	826	2004	CUSTODIAN EVACUEE PROPERTY	HAQIQAT SINGH AND ORS.	SB	FOR ADMISSION After Notice
14	OWP	847	2004	RAM KUMAR GUPTA	STATE TH.AGR.CORP.DEPTT .AND ORS.	SB	FOR FINAL HEARING
15	OWP	109 3	2004	PARSHOTMA DEVI AND ORS	U.O.I. AND ORS.	SB	FOR ADMISSION After Notice
16	OWP	124 0	2004	ANARA GUPTA AND ORS.	STATE TH.HOME DEPTT. AND ORS.	SB	FOR ADMISSION After Notice
17	OWP	796	2005	DHARMARTH TRUST J AND K	INDUSTRIAL TRIBUNAL AND ANR.	SB	FOR FINAL HEARING
18	CSA	30	1995	ANIL KUMAR AND ORS.	ARUN PARKASH AND ORS.	SB	FOR TAKING STEPS
19	CSA	31	1995	ANIL KUMAR AND ORS.	ARUN KUMAR AND ORS.	SB	FOR TAKING STEPS
20	CSA	32	1995	ANIL KUMAR AND ORS.	BODH RAJ AND ORS.	SB	FOR TAKING STEPS
21	CSA	22	1998	SWAMI VIVEKANAND ADARSH VIDYA MANDIR	BAL KRISHAN AND OTHERS	SB	FOR FINAL HEARING
22	CSA	34	2003	TSERING RABGIAS	SONAM ANG DUS AND ORS.	SB	FOR ADMISSION After Notice
23	CSA	3	2004	PALIJORE RABGAIS	TSERING DORJEY AND ORS	SB	FOR FINAL HEARING
24	CSA	24	2005	TARA WANTI AND ORS.	STATE TH.PWD AND ORS.	SB	FOR FINAL HEARING

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
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Annexure-"H"

**Cases assigned to Hon'ble Mr. Justice Rahul Bharti**

S. NO	TYPE	NO	YEAR	PETITIONER	RESPONDENT	BENCH	STAGE
1	SWP	965	2002	MOHD. HAFIZ	UNION OF INDIA AND ORS	SB	FOR FINAL HEARING
2	SWP	283 5	2002	SUBASH CHANDER GUPTA	ORIENTAL INSURANCE CO. AND ORS.	SB	FOR FINAL HEARING
3	AA	10	2002	REHMAT ULLA BHAT AND ORS.	J AND K STATE FOREST CORP. AND ORS.	SB	FOR FINAL HEARING
4	AA	990 000 2	2002	SAJJAD AHMAD BUTT	J AND K STATE FOREST CORP. AND ORS.	SB	FOR FINAL HEARING
5	AA	990 000 3	2002	ABDUL MAJID WANI	J AND K STATE FOREST CORP. AND ORS.	SB	FOR FINAL HEARING
6	AA	990 000 4	2002	SAJJAD AHMED BUTT	J AND K STATE FOREST CORP. AND ORS.	SB	FOR FINAL HEARING
7	AA	990 000 5	2002	SAJJAD AHMED BUTT	J AND K STATE FOREST CORP. AND ORS.	SB	FOR FINAL HEARING
8	AA	990 000 6	2002	GHULAM MUSTAFA BUTT	J AND K STATE FOREST CORP. AND ORS.	SB	FOR FINAL HEARING
9	AA	990 000 7	2002	SAJJAD AHMED BUTT	J AND K STATE FOREST CORP. AND ORS.	SB	FOR FINAL HEARING
10	AA	990 001 2	2002	ABDUL KARIM WANI AND OTHERS	J AND K STATE FOREST CORP. AND ORS.	SB	FOR FINAL HEARING
11	AA	990 001 4	2002	ABDUL KARIM WANI AND OTHERS	J AND K STATE FOREST CORP. AND ORS.	SB	FOR FINAL HEARING
12	AA	990 001 5	2002	ABDUL MAJID WANI	J AND K STATE FOREST CORP. AND ORS.	SB	FOR FINAL HEARING
13	AA	990 001 6	2002	ABDUL KARIM WANI AND OTHERS	J AND K STATE FOREST CORP. AND ORS.	SB	FOR FINAL HEARING
14	AA	990 001 7	2002	ABDUL MAJID WANI	J AND K STATE FOREST CORP. AND ORS.	SB	FOR FINAL HEARING
15	AA	990 001 9	2002	ABDUL KARIM WANI	J AND K STATE FOREST CORP. AND ORS.	SB	FOR FINAL HEARING

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